

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 234
401(ND)2017

C.A-207/2021, C.A-210/2021, CA-101/2022

IN THE MATTER OF:

Aude Priya Donatelle Wacziarg EP Engel & Anr. ... Applicant/Petitioner

Versus

Neemrana Hotels Pvt. Ltd. & Ors. ... Respondent

Under Section: 241/242

Order delivered on 19.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Nidhi Mohan Parashar, Adv. Rohan Chawla

For the Respondent : Adv. Ashish Verma, Adv. Aditi Choudhary, Adv. Manu Sharma (Proxy Counsel)

ORDER

Due to paucity of time, the matter is re-notified to 20.03.2023.

**Sd/-
COURT OFFICER**